

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 118 of 2012

Dated : 4th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s): Mr. Manu Seshadri

ORDER

Written Submissions have been filed by the Appellant. The learned counsel for the Respondent-Commission seeks some time to file the reply Written Submissions. Accordingly, he is directed to file the same on or before 11.01.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **15.01.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs